

ITEM NO.1618

COURT NO.14

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Transfer Petition(Civil) No. 577/2020

SASMITA SAHU

Petitioner(s)

VERSUS

BISWANATH SAHU

Respondent(s)

(IA No. 46951/2020 - FOR EX-PARTE STAY)

Date : 07-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI

For Petitioner(s) Mr. Shibashish Misra, AOR

For Respondent(s) Mr. Sibor Sankar Mishra, AOR

UPON hearing the counsel the Court made the following  
O R D E R

List this matter along with T.P. (C) No. 178 of 2020, after  
four weeks.

(SHRADDHA MISHRA)  
SENIOR PERSONAL ASSISTANT

(RANJANA SHAILEY)  
COURT MASTER (NSH)